

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO. : 2415
TO BE ANSWERED ON THE 10th August 2026
FEEDER BUSES AT AIRPORTS

2415. DR. M. DHANAPAL

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has taken cognizance of the difficulties faced by business class passengers, including senior citizens, dignitaries and VVIPs, in accessing feeder buses at airports where aircraft are parked at remote bays;
- (b) if so, the details of complaints received by Government regarding inadequate seating and overcrowding in such buses;
- (c) the measures proposed to be taken by Government to introduce separate feeder buses for premium passengers at airports across the country;
- (d) the airports where such facilities are presently available; and
- (e) the timeline for wider implementation of this arrangement?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (e): Aircraft parking stands, including remote stands, are allocated by airport operators based on operational requirements, safety considerations and other relevant factors.

At AAI airports, surface transport for VVIPs is provided. The provision of separate surface transport for business class passengers, including senior citizens, is the responsibility of the respective airlines and/or their ground handling agencies, in accordance with the arrangements between them.

As per the records available with AAI, no complaints regarding inadequate seating or overcrowding in passenger feeder buses have been received.

Further, DGCA has not issued any specific guidelines or regulations governing the carriage of passengers in feeder buses. The introduction of separate feeder buses for premium passengers and provision of such facilities at airports are operational matters within the domain of the concerned airport operators and airlines.
